

**Central Administrative Tribunal
Jammu Bench, Jammu**

Hearing through video conferencing



OA No. 62/1169/2020

Friday, this the 4th day of December, 2020

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. MOHD. JAMSHED, MEMBER (A)

1. Reyaz Ahmad Hakeem (Age 46 years) s/o Mohammad Ismail Hakeem r/o Larm (Ganjipora) Gasipora Wanpoh Tehsil and District Kulgam.
2. Abdul Majeed Bhat (Age 49 years) S/o Ghulam Nabi Bhat r/o Sarnal District Anantnag.
3. Gulzar Ahmed Zargar (Age 52 years) s/o Ghulam Mohammad Zargar r/o Bijbehara Tehsil Bijbehara District-Anantnag.

.....Applicant

(Advocate: Mr. M.I. Dar)

Versus

1. Union Territory of J&K through Financial Commissioner, Health & Medical Education Department, J&K Civil Secretariat, Jammu/Srinagar-190001.
(Email.admsecyhmek@gamail.com).
2. Director Health Services, Kashmir, Opposite State Motor Garages, Bemina Bypass, Srinagar-190001

.....Respondents

(Advocate: Mr. Sudesh Magotra)

**O R D E R
ORAL**



Rakesh Sagar Jain Member (J):

1. Admit.
2. Issue notice. Sh. Sudesh Magotra, DAG, appears and accepts notice on behalf of the respondents.
3. During the course of arguments, learned counsel for the applicants submitted that this OA can be disposed of by directing the respondents to place his case before the DPC as and when the same is held for the purpose of promotion of the applicants against the vacancy of Senior Laboratory Technician.
4. Accordingly, the respondents are directed to place the case of the applicants in the ensuing DPC for the purpose of promotion of the applicants against vacancy of Senior Laboratory Technician in accordance with law and regulations.
5. Needless to mention that no opinion has been expressed regarding merits of the case. OA is disposed of accordingly. No costs.

(MOHD. JAMSHED.)

MEMBER (A)

mks/-

(RAKESH SAGAR JAIN)

MEMBER (J)